

in the Rajya Sabha on the 27th August, 1968 and state:

(a) the names of major irrigation projects in Andhra Pradesh, Gujarat, Madhya Pradesh, Maharashtra and Mysore to which Central assistance has been given, costs of each project and amount of assistance given to each of them; and

(b) the names of approved projects to which Central assistance has not been given?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) and (b) A statement containing the requisite information is enclosed. [See Appendix LXVI, Annexure No. 7.]

SECOND HEART TRANSPLANT OPERATION IN INDIA

93. **SHRI A. D. MANI:** Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a second heart transplant operation was performed by Dr. Sen recently in a Bombay hospital;

(b) if so, what was the result of the operation; and

(c) what facilities are going to be provided by Government in hospitals for such operations?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes.

(b) The transplanted heart worked satisfactorily for fourteen hours after the operation. The patient succumbed to serious kidney complications but the transplanted heart beat till the end.

(c) The matter is under consideration.

PETROL PUMPS IN INDIA

94. **SHRI B. K. GAIKWAD:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total number of petrol pumps in India; and

(b) the number of petrol pumps allotted to persons belonging to the Scheduled Castes and the Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. RAGHURAMAIAH): (a) The total number of retail outlets in India as on 1-1-1968 is 8872.

(b) This information is not available with the oil companies.

95. [Transferred to the 27th November, 1968.]

96. [Transferred to the 27th November, 1968.]

RAID BY CUSTOMS AUTHORITY IN DELHI

97. **SHRI GANESHI LAL CHAUDHARY:** Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a Customs Party headed by the Senior Superintendent of Customs raided a house in Delhi on the 27th August, 1968 and recovered about 700 smuggled watches; and

(b) if so, what are the details in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) and (b) On the 27th August, 1968 a customs preventive party headed by the Senior Superintendent of Customs raided a house in Delhi and recovered 693 watches, 143 steel chains besides Indian currency amounting to Rs. 10,720 reasonably believed to be sale proceeds of smuggled goods. One person arrested in this connection was subsequently released on bail.

The case is under investigation.

OUT-OF-TURN ALLOTMENT OF GOVERNMENT ACCOMMODATION IN DELHI

98. **DR. BHAI MAHAVIR:** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that large number of Government servants have